

**BY SPEED POST**  
**Sr.No. 1**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Ms. Supriya Arora, Advocate**  
**H.No.842, Krishna Nagar Opposite Commerce**  
**College Canal Road, Jammu-180016**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

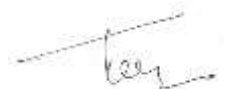
2. You are also requested to bring the following documents (in original) along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) Graduation & LLB Degree
- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 2**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Sh. Shabir Ahmed, Advocate**  
**Village Gali Pindi, Tehsil Mandi District Poonch**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

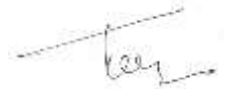
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- (f) Two passport size photos

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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 3**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Vasundhara Sharma, Advocate**  
**14/2, Shiwa Enclave Pamposh Colony, Janipur,**  
**Jammu-180007**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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**TIME-9.00 AM to 1.30 PM**

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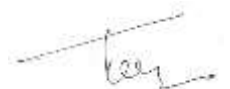
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- (f) Two passport size photos

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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 4**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Shaveta Chopra, Advocate**  
**W.No.16, Upper Shiva Nagar, Near JKBOSE**  
**Kathua-184101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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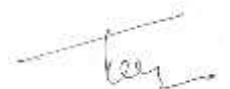
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 5**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Nigam Bhardwaj Kesar, Advocate**  
**H.No.103, Pacci Dacci, Jammu, UT of J.K.-**  
**180001**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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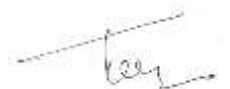
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 6**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Wahid Kassana, Advocate**  
**Village Palam Tehsil & Distt. Rajouri U.T. of J&**  
**K-185131**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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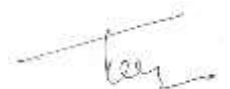
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 7**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Sachin Proch, Advocate**  
**Ward No. 1, Opp. Govt. Degree College Ramnik**  
**Vihar, Kathua, J&K-184101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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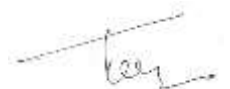
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 8**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Vijay Kumar Grover, Advocate**  
**H.No.183, Sector-5, Channi Himmat, Jammu-**  
**180015**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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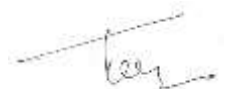
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 9**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **TILAK RAJ, Advocate**  
**WARD NO 10 H NO 54 R S PURA**  
**,JAMMU,JAMMU AND KASHMIR 181102**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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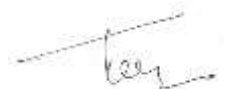
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 10**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Ashish Sharma, Advocate**  
**H.No.46, Sector-1, Phase-II, JDA Colony,**  
**Rajinder Nagar, Bantalab, Jammu-181123**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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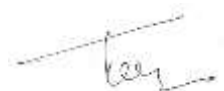
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 11**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Gurcharan Singh, Advocate**  
**H.No.95, Sector No.4, Model Town, Digiana,**  
**Jammu Tawi-180010**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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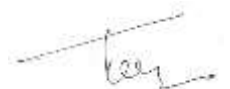
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 12**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. Adarsh Kumar, Advocate  
Nihalpur P.O. Pallimore Tehsil & District  
Kathua (J&K)-184143

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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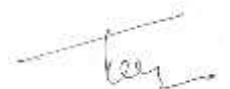
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 13**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Jyoti Dwivedi, Advocate**  
**Ward No.16, Saraswati Vihar Tehsil & District**  
**Kathua (J&K)-184101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

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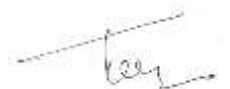
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 14**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Sunny Mahajan, Advocate**  
**Shankri Niwas, W.No.9, House No.113, Chowk**  
**Chabutra, Udhampur, J&K-182101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

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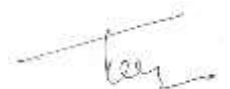
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**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 15**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Mohd Tariq, Advocate**  
**Village Bahroon, Tehsil Thanna Mandi District**  
**Rajouri-185212**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

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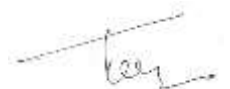
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 16**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Radha Sharma, Advocate**  
**H.No.7, Sector-1, Ext.E Trikuta Nagar, Behind**  
**Garden Estate, Jammu**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

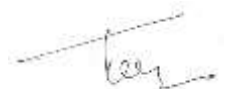
2. You are also requested to bring the following documents (in original) along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) Graduation & LLB Degree
- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 17**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **DEV RAJ SHARMA, Advocate**  
**W.NO.1 HOUSE NO. 26 BEHIND SBI, BARRIAN,**  
**UDHAMPUR,UDHAMPUR,JAMMU AND**  
**KASHMIR 182101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

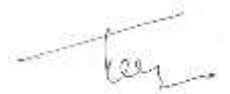
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- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 18**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. Pyara Lal Sharma, Advocate  
H.No.216/4, Mohalla Shantnagar Old Janipura  
Jammu, J&K UT-Jammu-180007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

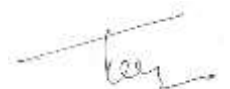
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- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 19**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Sheraz Ahmed, Advocate**  
**R/o Ward No.7 House No.43, Village Samote**  
**Tehsil Suankote District Poonch J&K-185121**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

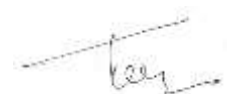
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- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 20**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Tayer Mahmood, Advocate**  
**H.No.120, Ward No.5, Mohalla Shanker Nagar,**  
**Tehsil Haveli Distt. Poonch, J&K-185101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

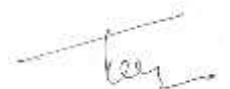
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- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 21**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Susheel Kumar, Advocate**  
**Ext-7D, Suryavanshi Nagar, Dogra Nagar,**  
**Muthi, Jammu-181205**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

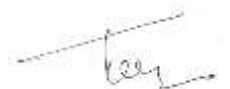
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 22**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Sorab Banotra, Advocate**  
**Gurha Brahamana, Trisandhya Vihar, Jammu-**  
**181205**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

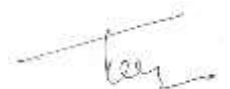
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 23**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Randeep Singh, Advocate**  
**H.No. 88 Lane No.3 Kabir Nagar, Talab, Tillo,**  
**J&K-180002**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

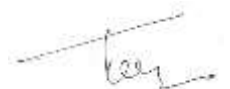
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 24**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Deepak Mahajan, Advocate**  
**H.No.66/67, Gurah Bakshi Nagar, Jammu-**  
**180001**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

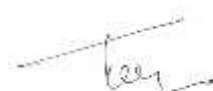
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- (f) Two passport size photos

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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 25**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Amit Singh Chib, Advocate**  
**Mishriwala, Tehsil Bhalwal District Jammu-**  
**181206**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

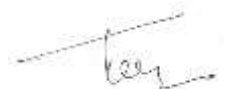
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- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 26**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Ramandeep Kour, Advocate**  
**H.No.418, Govind Pura, Jammu Cantt, J&K-**  
**180003**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

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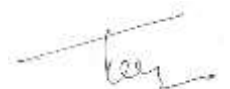
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 27**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Anjeet Kaur, Advocate**  
**Langar Kaluchak Behind Army School**  
**Kaluchak, P/o Gangyal Jammu-180010**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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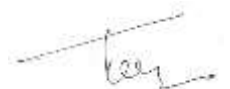
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 28**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. Anusheel Vaid, Advocate  
56 Sector-6 Trikuta Nagar Jammu-180012

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

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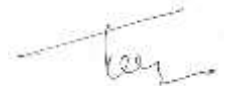
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 29**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Romika Sharma, Advocate**  
**Channi Kartholi, Block No.52, Bari Brahamna,**  
**Jammu, J&K-181133**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

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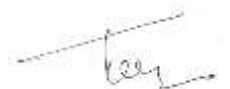
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 30**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Rajvijay Singh, Advocate**  
**Channi Kartholi, Block No.52, Bari Brahamna,**  
**Jammu, J&K-181133**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

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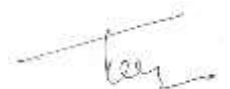
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- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 31**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Kuldeep Raj, Advocate**  
**H.No.21, Sector-C, Bharat Nagar, Talabtillo,**  
**Jammu-180002**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

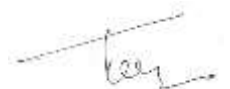
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- (b) Graduation & LLB Degree
- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
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- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 32**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Pawan Gupta, Advocate**  
**W NO 4 H NO 167 BEHIND POLICE STATION**  
**UDHAMPUR,UDHAMPUR,JAMMU AND**  
**KASHMIR 182101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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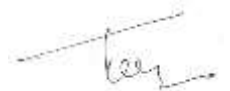
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 33**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Vipul Gupta, Advocate**  
**H.No.13, State Bank of India (SBI) Colony, Near**  
**Poonch House, Talab Tillo, Jammu-180002**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

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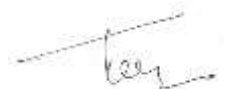
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- (f) Two passport size photos

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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 34**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Pawan Kumar, Advocate**  
**Vill. Rehni (Malhar Road) P/o Garhi, Teh &**  
**Distt. Udhampur-182121**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

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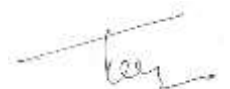
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 35**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Palvi Sharma, Advocate**  
**H.No. 632, Near Education Board, Rehari**  
**Colony, Jammu-180005**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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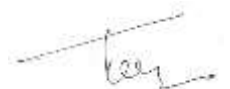
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 36**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Anil Salgotra, Advocate**  
**HOUSE NO. 83 SECTOR 1 SANJAY NAGAR**  
**JAMMU UT OF JAMMU AND**  
**KASHMIR, JAMMU, JAMMU AND KASHMIR**  
**180010**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 37**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Surinder Kumar, Advocate**  
**H.No. 156, Ward No.9, Near P.N.Bank, R.S.**  
**Pura-181102**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

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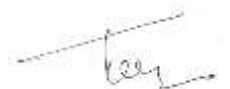
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- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 38**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Sanjay Verma, Advocate**  
**H.No. 17, Lane No.2, Indira Colony, Tower Lane**  
**Janipur, Jammu-180007**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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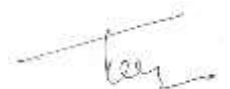
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- (f) Two passport size photos

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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 39**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Madan Mohan Wazir, Advocate**  
**Village Sarol bagh, P.O. Udrana Tehsil**  
**Bhadarwah Distt. Doda-182221**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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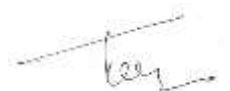
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 40**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Supriya Sasan, Advocate**  
**Dandesar ward no 5 Tehsil**  
**Nowshera, RAJOURI, JAMMU AND KASHMIR**  
**185152**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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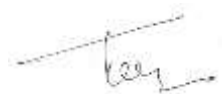
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 41**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **RAKESH KUMAR, Advocate**  
**RS, PURA, WARD NO. 4, HOUSE NO. 114,**  
**TEHSIL RS PURA ,JAMMU,JAMMU AND**  
**KASHMIR 181102**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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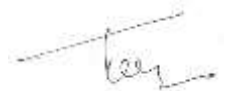
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 42**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **SANDEEP SHARMA, Advocate**  
**Hno.221 sector- 7, street -9 Nanak**  
**Nagar,JAMMU,JAMMU AND KASHMIR 180004**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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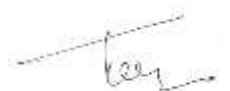
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 43**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Amit Gupta, Advocate**  
**H.No. 22, Sector-6, Trikuta Nagar, Jammu,**  
**J&K-180020**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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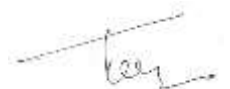
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 44**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Atul Chanyal, Advocate**  
**904-A, Near Gurudwara, Housing Colony**  
**Janipur Jammu-180007**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 45**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Dharam Vir, Advocate**  
**Vill. Harsath Tehsil Ghagwal, Distt. Samba,**  
**J&K-184141**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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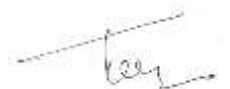
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 46**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Nitasha Rani, Advocate**  
**Vill. Harsath Tehsil Ghagwal, Distt. Samba,**  
**J&K-184141**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

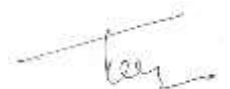
2. You are also requested to bring the following documents (in original) along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) Graduation & LLB Degree
- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 47**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Iftkhar Hussain Shah, Advocate**  
**Vill. Potha Tehsil Surankote Distt. Poonch UT**  
**(J&K)-185121**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

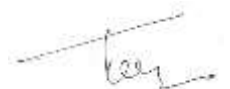
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- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 48**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Amit Sharma, Advocate**  
**VILL BANOTA TEH R S PURA ,JAMMU,JAMMU**  
**AND KASHMIR-181102**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

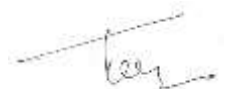
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- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 49**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **YASH KARAN SINGH BHAU, Advocate**  
**VILL NIKKIAN MARCHANGI PO KHOUR**  
**TEHSIL KHOUR, JAMMU, JAMMU AND**  
**KASHMIR 181203**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

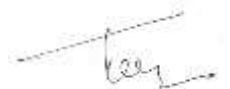
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- (c) Enrollment Certificate issued by Bar Council
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 50**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Mohit Kumar, Advocate**  
**VPO-Sialna Tehsil-Ramkot ,KATHUA,JAMMU**  
**AND KASHMIR 184203**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

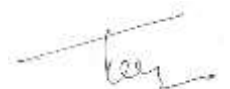
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- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 51**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Sidharath, Advocate**  
**68 Near police post panjtirithi**  
**Jammu, JAMMU, JAMMU AND KASHMIR**  
**180001**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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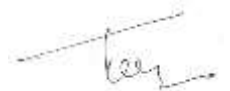
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 52**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Mohd Rafeeq, Advocate**  
**R.O Dharana P.O Mendhar Teh Mendhar Distt**  
**Poonch Teh Mendhar, Distt Poonch at jammu**  
**,POONCH,JAMMU AND KASHMIR**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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**TIME-9.00 AM to 1.30 PM**

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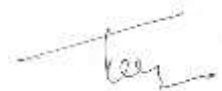
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- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 53**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Amit kumar, Advocate**  
**Ffdffffcf 4 gg Gtftgtff 45 vggg ,JAMMU,JAMMU**  
**AND KASHMIR 181102**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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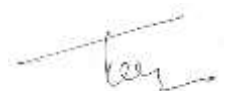
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- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 54**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **VIPIN SHARMA, Advocate**  
**village Bandrai, Tehsil Sundarbani**  
**,RAJOURI,JAMMU AND KASHMIR 185203**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

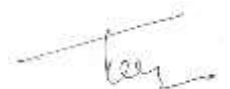
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 55**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Neeraj Gupta, Advocate**  
**ward no. 9 house no. 89 Behind City high**  
**school Lambi gali**  
**udhampur,UDHAMPUR,JAMMU AND**  
**KASHMIR 182101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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**TIME-9.00 AM to 1.30 PM**

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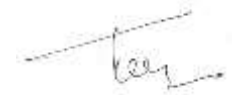
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**

**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 56**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **RENUKA BHARTI, Advocate**  
**Vill Post Office Seri Pandita Kot**  
**Bhalwal, JAMMU, JAMMU AND KASHMIR**  
**181122**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

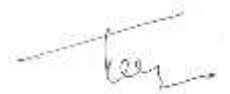
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 57**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. Ram Lal Sharma, Advocate  
Village-Badgal Kalan, PO-Sohal, Tehsil=  
Akhnoor, Distt.-Jammu 181201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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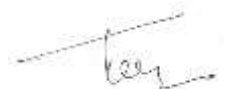
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 58**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Sarita Rajput, Advocate**  
**F-306 Near State Motor Garrage, New Plots,**  
**Jammu-180005**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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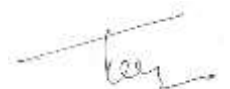
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 59**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Chiketan Singh, Advocate**  
**Near Kapoor Pustak Bhandar, Greater Kailash,**  
**Jammu**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

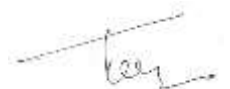
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- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 60**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Deepika Raina, Advocate**  
**Opp. House No.144, Sec-3, Channi Himmat,**  
**Jammu-180015**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

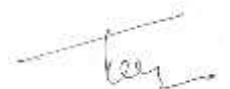
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- (b) Graduation & LLB Degree
- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 61**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Ravinder Kumar Sharma, Advocate**  
**H.No. 26, Pawan Enclave, Palura, Jammu-**  
**181121**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

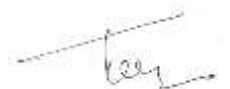
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 62**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Deepak Kumar, Advocate**  
**Ward No. 3, Seela Tehsil, District-Reasi, J & K-**  
**182311**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

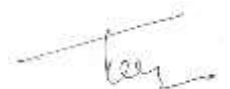
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- (f) Two passport size photos

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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 63**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Jagpaul Singh, Advocate**  
**Village Janglote, Near Shiv mandir, Tehsil &**  
**Distt.-Kathua, J & K-184103**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

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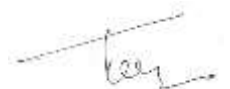
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 64**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Rahul Khanna, Advocate**  
**H. No. 265, Lane No. 2, Sector-1 Extension,**  
**Adarsh Enclave, Trikuta Nagar, Jammu-180020**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

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- (f) Two passport size photos

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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 65**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Ashwani Sethi, Advocate**  
**H.No.297, Lane No. 3, Sector-1, Adarsh**  
**Enclave, Trikuta Nagar, Jammu-180020**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

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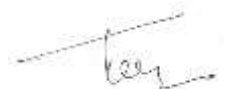
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 66**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Joginder Kumar Goswami, Advocate**  
**R/o Gatha, P/o Udrana Tehsil Bhadarwah Dist.**  
**Doda, J&K (UT)-182221**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

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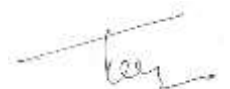
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 67**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Amit Chopra, Advocate**  
**548-A Gandhi Nagar Jammu-180004**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

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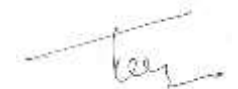
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 68**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Rakesh Pandita, Advocate**  
**H.No.224, Patel Nagar, Talab Tillo, Jammu-**  
**180002**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

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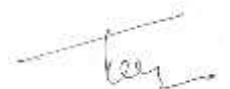
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 69**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Nittan Gupta, Advocate**  
**H.No.181/1, Sanjay Nagar, Jammu-180010**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

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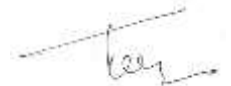
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 70**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Rajiv Gorka, Advocate**  
**H.No.203, Lane-7, Adarsh Vihar, Deeli, Sainik**  
**Colony, Jammu (J&K)-180011**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

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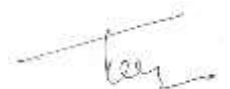
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 71**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Navneet Gupta, Advocate**  
**H.No. 5, MIG-Phase-1st Housing Colony,**  
**Udhampur, Tehsil and Dist. Udhampur, UT of**  
**J&K-182101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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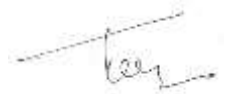
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 72**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Deepak Kumar Basak, Advocate**  
**H.No.203, Lane-7, Adarsh Vihar, Deeli, Sainik**  
**Colony, Jammu (J&K)-180011**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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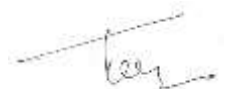
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 73**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Deepak Kumar Basak, Advocate**  
**H.No.134-B, Sec-1, Vikas Nagar, Sarwal**  
**Jammu (J&K)-180005**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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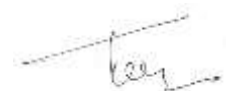
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 74**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Harpreet Singh, Advocate**  
**Village Chohalla, Tehsil R.S.Pura Distt.**  
**Jammu-181102**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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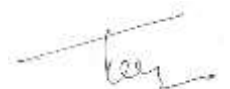
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 75**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. Naveen Kumar, Advocate  
Plot No.51/5, Lane No 25, Swaran Vihar, Muthi,  
Jammu-181205

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

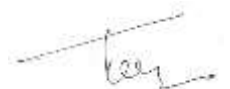
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- (a) High School/Class Xth Passing Certificate
- (b) Graduation & LLB Degree
- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 76**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Shrikant Sagar Raina, Advocate**  
**Ward No. 9, Tehsil And District Kathua (J&K)-**  
**184101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

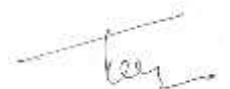
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- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 77**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **ROHENI PARMAR, Advocate**  
**Care of Kuldeep Radios Daruni Bazaar**  
**Poonch, POONCH, JAMMU AND KASHMIR**  
**185101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

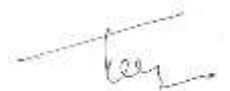
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- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 78**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Rajnish Singh, Advocate**  
**Vill. Hunder, Tehsil Arnas, Dist. Reasi-182311**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

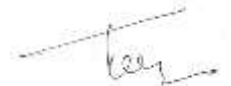
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- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 79**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Mahesh Raina, Advocate**  
**Ward No.13, Near Boys High School Purani**  
**Poonch, Dist. Poonch (J&K)-185101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-9.00 AM to 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

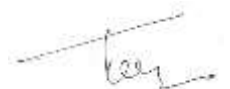
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- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 80**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Mohd Zulfraz, Advocate**  
**Sakhi Maidan Tehsil Mendhar Dist. Poonch-**  
**185111**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

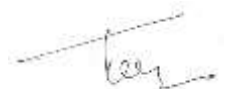
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- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 81**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Chandini Sudan, Advocate**  
**R/o Khana Chak Tehsil R.S.Pura Dist. Jammu**  
**(UT)-181102**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

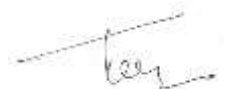
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- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 82**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Rajesh Kumar, Advocate**  
**Plot No.117, Mazdoor Basti, Resham Ghar**  
**Colony, Jammu-180001**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

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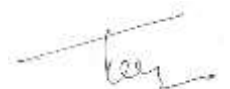
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 83**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. Rohen Singh, Advocate  
H.No.55, Sector-9, Nanak Nagar, Jammu-  
180004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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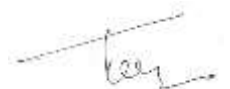
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- (f) Two passport size photos

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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 84**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Nishi Sangra, Advocate**  
**H.No.9, Sec-5, Puram Nagar, Bhagwati Nagar,**  
**Jammu-180001**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

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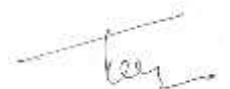
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 85**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Shalinder Bhardwaj, Advocate**  
**Vill. Gajore Tehsil Pouri Dist. Reasi-185203**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

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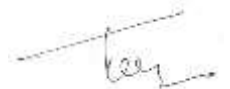
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 86**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Lohitaksh Sharma, Advocate**  
**E.W.S.-35, Housing Colony, Udampur (J&K)-**  
**182101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

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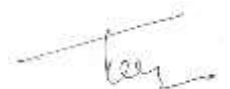
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- (f) Two passport size photos

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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 87**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Amarjeet Singh, Advocate**  
**H.No.84, Sector-A, Sainik Colony, Jammu,**  
**J&K-180011**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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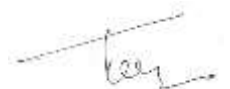
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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 88**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Muzaffar Hussain, Advocate**  
**Nagrota Tehsil & Dist. Rajouri-185132**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

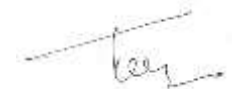
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- (e) Caste Certificate (if applicable)
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 89**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Gourav Mishra, Advocate**  
**Ward No.10, Near Baba Surgal than Kathua**  
**Tehsil & Dist. Kathua UT (J&K)-184101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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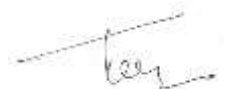
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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 90**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Sanjay Sharma, Advocate**  
**H.No.97, Ward No.10, Deewan Mandir, Pacca**  
**Danga, Jammu-180001**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

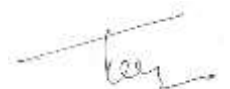
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- (a) High School/Class Xth Passing Certificate
- (b) Graduation & LLB Degree
- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 91**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Ajay Gupta, Advocate**  
**H.No. F328/11, Talab Tillo, Jammu-180002**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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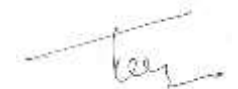
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- (e) Caste Certificate (if applicable)
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 92**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To  
Sh./Ms. Arjun sanga, Advocate  
Patta Ploura 180002

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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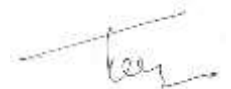
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 93**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Bibty Choudhary, Advocate**  
**H.No. 40, ward 9, vijaypur tehsil vijaypur, distt.**  
**Samba (J&K)-184120**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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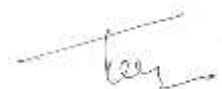
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- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 94**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Monish chopra, Advocate**  
**245-A sector 1A south extension Trikuta**  
**Nagar, Jammu-180012**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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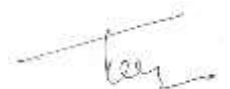
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 95**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **S Baldev singh, Advocate**  
**H. No. 560, lane no.04 shyam vihar, tlab tillo,**  
**jammu-180002**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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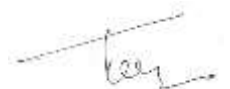
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 96**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Ajat Shatru Sharma, Advocate**  
**Ward No.08, House No.221, Parliwand Kathua,**  
**Matt-mandir Street Near Chamber of Advocate**  
**Ajat Shatru Sharma,KATHUA,JAMMU AND**  
**KASHMIR 184101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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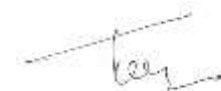
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**

**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 97**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Sunaina, Advocate**  
**ward no. 08 samba-184121**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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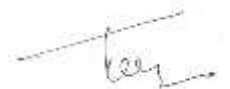
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 98**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Vijay Gupta, Advocate**  
**Ward No. 08, Samba, at present ward no. 12,**  
**border road, samba (J&K)-184121**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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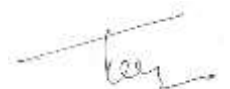
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 99**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **HERJEET, Advocate**  
**Village Prey At Present Ramnagar Tehsil**  
**Ramnagar,UDHAMPUR,JAMMU AND**  
**KASHMIR-182122**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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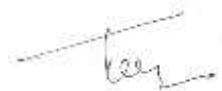
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 100**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **bharat bhushan sharma, Advocate**  
**Ward No.8 House 37 Udhampur UT JK**  
**,UDHAMPUR,JAMMU AND KASHMIR 182101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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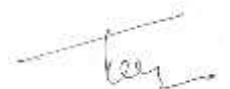
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 101**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Pankaj Dubey, Advocate**  
**ward no. 2 House no. 58 Indira Nagar Indira**  
**Nagar Udhampur ,UDHAMPUR,JAMMU AND**  
**KASHMIR 182101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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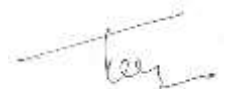
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 102**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Dinkar Gupta, Advocate**  
**ward no. 2 old, 4 new, H.No. 291 Adarsh Colony**  
**Udhampur, UDHAMPUR, JAMMU AND**  
**KASHMIR 182101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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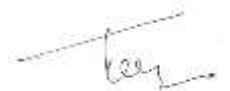
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 103**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Sulekha Kangotra, Advocate**  
**H.No. 378, Near Post Old Rehari, Jammu-**  
**180005**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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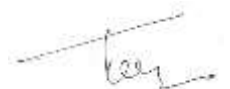
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 104**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Sanjeev Singh, Advocate**  
**House No.-92, Sector-2, Sanjay Nagar, Jammu-**  
**180010**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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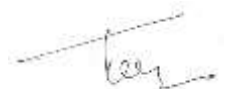
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 105**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Waseem Nisar, Advocate**  
**House no. 289 Moh Jernally, Surankote,**  
**Poonch-185101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

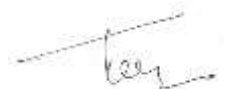
2. You are also requested to bring the following documents (in original) along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) Graduation & LLB Degree
- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 106**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Bhupender Singh Sambyal, Advocate**  
**H.No-16, Apna Vihar, Kunjwani, Jammu-**  
**180010**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

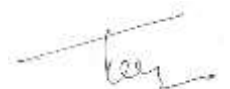
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 107**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Sukhdev Singh Chib, Advocate**  
**H.No.630-B, Ashok Nagar, Satwari, Jammu-**  
**180003**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

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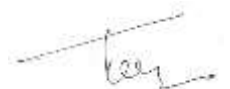
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 108**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Dheeraj Sharma, Advocate**  
**H.No.458, E.P. 867, Jullaka Mohalla, Jammu-**  
**180001**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

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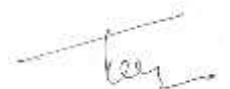
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 109**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Narinder Nath Gupta, Advocate**  
**H.No. 324, New Plots, Near Krishna Building,**  
**Jammu-180001**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

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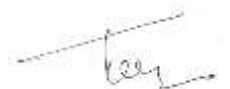
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- (e) Caste Certificate (if applicable)
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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 110**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Priya Sharma, Advocate**  
**H.No. 117, Govind Nagar, Digiana Ashram,**  
**Jammu-180010**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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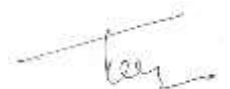
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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 111**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Nisha Kumari, Advocate**  
**Village-Malikpura, Kothey, Miran Sahib, Tehsil-**  
**R.S.Pura, Dist.-Jammu-181101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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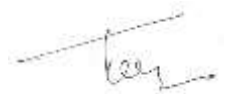
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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 112**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Naiya Sharma, Advocate**  
**Ward No. 6, Near R.K.Gift Center, Main Bazar,**  
**Kathua, J &K-184101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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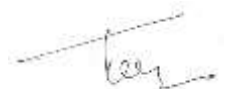
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 113**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. Arun Tandon, Advocate  
Plot No-204, Shopping Centre, Bakshi nagar,  
jammu-180001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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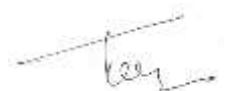
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 114**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Ghan Shyam Sharma, Advocate**  
**Lane No. 6, Dreamcity (Dharmal), P/o Muthi,**  
**Tehsil & District-Jammu-181205**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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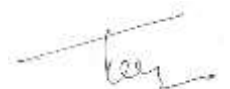
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 115**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Sunil Singh, Advocate**  
**Panchal, Ukhral, The.-Pogal, Paristan, Dist-**  
**Ramban, J & K-182145**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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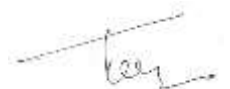
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 116**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Ajay Singh, Advocate**  
**H.No.122, Ward No. 5, Bari Brahmana, District-**  
**Samba-181133**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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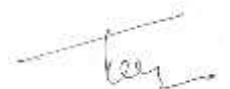
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 117**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Gayatri Dogra, Advocate**  
**H.No.-68, Sushil nagar, Camp Road, Talab**  
**Tillo, Jammu-180002**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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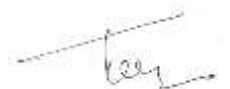
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 118**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Ved Bharat Singh, Advocate**  
**H.No. 155/9, Nanak Nagar, Jammu-180004**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 119**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Pawandeep Kour, Advocate**  
**H.No. 111, Sector-6, Street-14, Main Road,**  
**Nanak Nagar, Jammu-180004**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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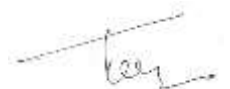
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 120**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Bhushan Lal, Advocate**  
**Gho-Rakwalana, The.-Ramgarh, Dist.-Samba**  
**(J & K)-184120**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

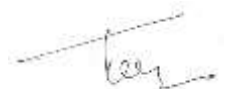
2. You are also requested to bring the following documents (in original) along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) Graduation & LLB Degree
- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 121**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Sumit Sadotra, Advocate**  
**H.No.-69, Ward No. 4, Tehsil-Bishan, Dist.-**  
**Jammu-181132**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

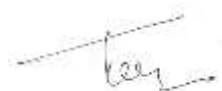
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- (e) Caste Certificate (if applicable)
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 122**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Rajesh Kumar, Advocate**  
**Mahanpur, A/P Village-Govindsar, Tehsil &**  
**District-Kathua (J &K)-184102**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

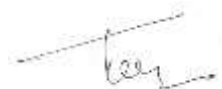
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 123**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Puneet Mahajan, Advocate**  
**H.No. 69, Extension Mohinder Nagar, Canal**  
**Road, Jammu**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

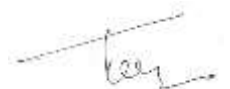
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 124**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Ankush Sawhney, Advocate**  
**H.No.231, lane No. 9, Shakti Nagar, Jammu-**  
**180001**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

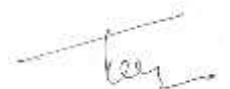
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 125**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Rakesh Sadhotra, Advocate**  
**Plot No. 7, Indira Colony, Lakkarmandi, Timber**  
**Road, Jammu-180007**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

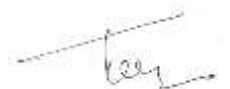
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 126**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Rakesh Kumar, Advocate**  
**Ward No. 3, Tehsil-Ramnagar,, Jammu-182122**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

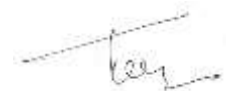
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 127**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Vikrant Sharma, Advocate**  
**R/O Village Thaplal, Tehsil-Ramnagar, Jammu-**  
**182122**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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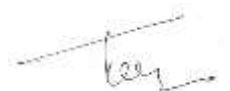
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 128**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. Anil Kumar, Advocate  
W.No. 20, Near Shiv Palace, Sangoor,  
Udhampur-182101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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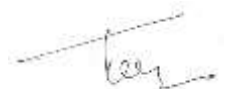
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 129**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. Naresh Kumar, Advocate  
H.No.-30, W. No. 7, Udhampur-182101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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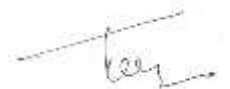
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 130**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Upasana Bhasin, Advocate**  
**Upstairs Best & Co., Opp. Post Office, Near**  
**DBN School, Mubarak Mandi, Jammu-180001**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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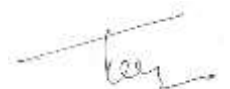
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 131**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Pankaj, Advocate**  
**W.No. 14, H.No. 113, Dhar Road, Udampur-**  
**182101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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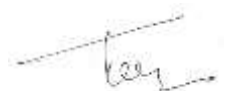
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**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 132**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Mukesh Kumar, Advocate**  
**V.P.O-Karloop, Tehsil-Marh, Dist.-Jammu-**  
**181206**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 133**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. Arphan-UI-Haq, Advocate  
R/o Chandak, Tehsil-Haveli, Dist.-Poonch-  
185101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

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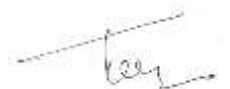
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 134**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Om Parkash Hans, Advocate**  
**H.No. 264/P, Lane No. 4, Sector-1, Extension,**  
**Trikoota Nagar, Jammu (UT)-180020**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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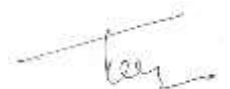
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 135**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Nissar hussain, Advocate**  
**Dodasan Bala, Tehsil-Thanamandi, Dist.-**  
**Rajouri-185212**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

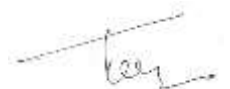
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- (a) High School/Class Xth Passing Certificate
- (b) Graduation & LLB Degree
- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 136**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Javaid Ahmed, Advocate**  
**R/o Phagla, Tehsil-Surankote, Dist-Poonch-**  
**185121**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

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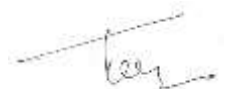
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- (f) Two passport size photos

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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 137**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Harshwardhan Gupta, Advocate**  
**H.No. 89-B, Sector-9, Trikuta Nagar, Jammu-**  
**180020**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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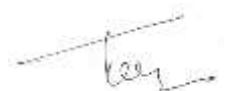
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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 138**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. Qamar-UI-Zaman, Advocate  
Village-Chandimarh, Tehsil-Surankote,  
District-Poonch-185121

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

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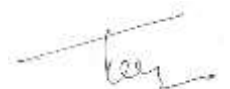
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 139**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Nazir Hussain, Advocate**  
**R/o & V.P.O.-Fatehpur, Gurrian, Dist-Rajouri-**  
**185131**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

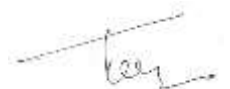
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- (c) Enrollment Certificate issued by Bar Council
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 140**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Fasail Isshaq, Advocate**  
**R/o Saj, P/O Saj, Tehsil-Thanna Mandi, District-**  
**Rajouri-185212**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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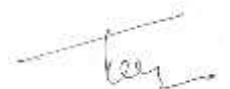
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 141**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Mukhtar Ahmed, Advocate**  
**R/o Sakhi Maidan, Mendhar, Poonch-15211, J**  
**& K**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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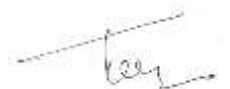
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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 142**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Mir Baz, Advocate**  
**C/o Munsif Court, Jhnamandi, Rajouri**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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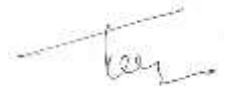
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 143**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Randeep Singh Jasrotia, Advocate**  
**Shiva Nagar, Ward No. 19, Kathua, J & K-**  
**184101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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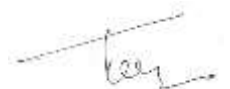
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 144**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Khem Raj Sambyal, Advocate**  
**H.No. 178/3, Ekta Vihar, Khjwani Gangayal,**  
**Tehsil & Dist.-Jammu-180010**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

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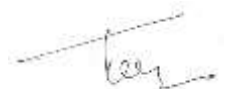
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 145**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. rashim gupta, Advocate  
Q.No. 13/14, Gurha bakshi Nagar, Jammu-  
180001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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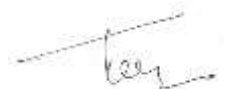
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**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 146**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Pawan Kumar, Advocate**  
**Dhyansar The. Bar Brahmana, Dist.-Samba, j &**  
**K-181133**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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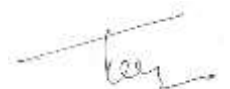
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 147**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **SAHIL SHARMA, Advocate**  
**WARD No.52 SATYAM VIHAR COLONY**  
**TRIKUTA NAGAR JAMMU,JAMMU,JAMMU**  
**AND KASHMIR 180020**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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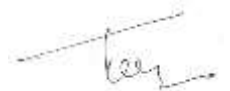
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 148**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **YOGESHWAR SINGH, Advocate**  
**PURKHOO P.O DOMANA TEHSIL**  
**BHALWAL,JAMMU,JAMMU AND KASHMIR**  
**181206**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

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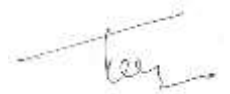
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 149**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **MAHESH RAINA, Advocate**  
**CHAMBER NO 1 DISTRICT COURT**  
**POONCH, POONCH, JAMMU AND KASHMIR**  
**185101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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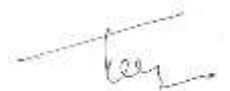
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 150**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **MOHIT GUPTA, Advocate**  
**H. NO. 269, NEAR GURUDWARA BAKSHI**  
**NAGAR JAMMU, JAMMU, JAMMU AND**  
**KASHMIR 180001**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

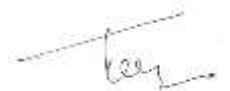
2. You are also requested to bring the following documents (in original) along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) Graduation & LLB Degree
- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 151**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Richa Sharma, Advocate**  
**Near Hanuman Mandir Kandoli Nagrota**  
**JAMMU, JAMMU, JAMMU AND KASHMIR**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

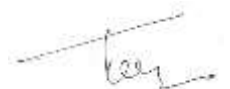
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- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 152**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Suneel Malhotra, Advocate**  
**House Number 403, Bharat Nagar Behind JK**  
**Bank, Rehari Colony Rehari Colony,**  
**Jammu, JAMMU, JAMMU AND KASHMIR**  
**180005**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

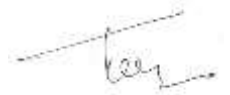
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- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 153**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **VIKAS PANKAJ, Advocate**  
**VPO JASROTA TEHSIL KATHUA DISTRICT**  
**KATHUA, KATHUA, JAMMU AND KASHMIR**  
**184143**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

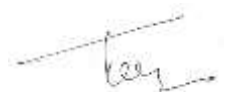
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- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 154**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **JOGINDER KUMAR GOSWAMI, Advocate**  
**VILLAGE GATHA POST OFFICE UDRANA**  
**TEHSIL BHADARWAH, DODA, JAMMU AND**  
**KASHMIR 182221**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

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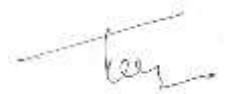
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- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 155**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **RAMESHWAR CHOUHAN, Advocate**  
**KRISHNA COLONY KRISHNA**  
**COLONY, KATHUA, JAMMU AND KASHMIR**  
**184101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

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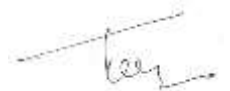
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- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 156**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **TARUN KUMAR, Advocate**  
**W NO 4 H NO 16 ADARSH COLONY**  
**UDHAMPUR,UDHAMPUR,JAMMU AND**  
**KASHMIR 182101**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

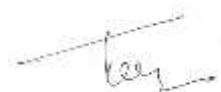
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- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 157**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Raman Pradeep, Advocate**  
**MOHALLA NAGRI, NEAR SHIV MANDIR NAGRI**  
**DODA ,DODA,JAMMU AND KASHMIR 182202**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

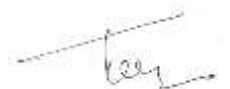
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 158**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. S. Joginder Singh, Advocate**  
**H.No. 24, Sector-10, Nanak Nagar, Near Water**  
**Tank, Jammu-180004**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-04.09.2021**

**TIME-2.00 PM to 6.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

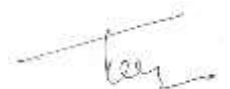
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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 1**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Firdoos Ramzan, Advocate**  
**Lajuran-Pulwama-192301**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

**TIME-09.00 AM TO 1.30 PM**

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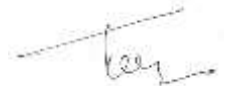
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 2**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Hussain Ahmad Khan, Advocate**  
**Shairwanipora A/P Uri Ward No.06, Tehsil Uri,**  
**District Baramulla, Pin 193123**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

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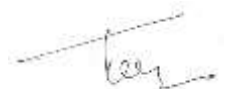
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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 3**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Mahira Bhat, Advocate**  
**Kursoo Padshahi Bagh, Srinagar-190008**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

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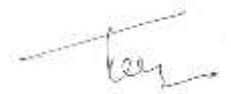
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 4**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Fiza Firdous, Advocate**  
**Umar Abad Sector-B Peerbagh Srinagar**  
**Kashmir-190014**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

**TIME-09.00 AM TO 1.30 PM**

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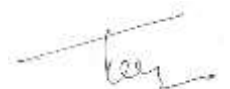
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3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 5**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Farooq Ahmad Bhat, Advocate**  
**Gul-Abad Adipora Sopore Baramulla J&K-**  
**193201**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

**TIME-09.00 AM TO 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

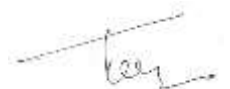
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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 6**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Riyaz Ahmad Taili, Advocate**  
**Murran Tehsil & Dist. Pulwama-192301**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

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**TIME-09.00 AM TO 1.30 PM**

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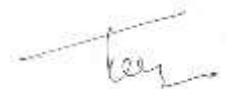
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- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 7**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Mubashir Majid Malik, Advocate**  
**house No 258 Balgarden Nursing Garh**  
**,SRINAGAR,JAMMU AND KASHMIR 190010**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

**TIME-09.00 AM TO 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

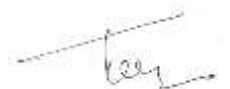
2. You are also requested to bring the following documents (in original) along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) Graduation & LLB Degree
- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 8**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Laila Ali, Advocate**  
**Hazratbal VIP Road, Srmajar-190006**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

**TIME-09.00 AM TO 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

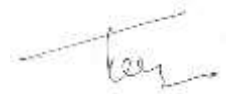
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- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 9**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Imtiyaz Ahmad, Advocate**  
**Merak Aabad Shalimar Srinagar-190025**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

**TIME-09.00 AM TO 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

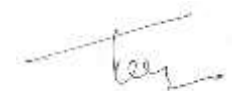
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- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 10**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Zahoor Ahmad Shah, Advocate**  
**Rangar Chadura District Budgam J&K (UT)-**  
**191113**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

**TIME-09.00 AM TO 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

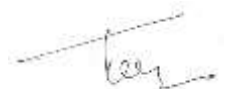
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- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**



**BY SPEED POST**  
**Sr.No. 11**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Mudasir Majeed, Advocate**  
**gopali saif,BUDGAM-191113**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

**TIME-09.00 AM TO 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

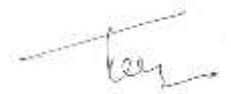
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- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 12**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Rayees Ahmad Khan, Advocate**  
**khan mohalla, baghat barzulla, srinagar**  
**kashmir-190005**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

**TIME-09.00 AM TO 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

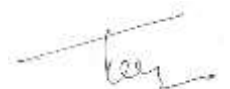
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 13**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Irshad Ahmad Mir, Advocate**  
**Gulshan pora, tral, PULWAMA, kashmir-**  
**192123**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

**TIME-09.00 AM TO 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

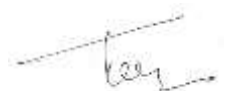
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- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 14**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Ayaz Ahmad, Advocate**  
**TAD, Karnah, Kupwara-193225**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

**TIME-09.00 AM TO 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

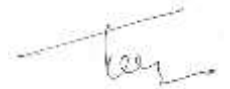
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- (c) Enrollment Certificate issued by Bar Council
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 15**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Jehangir Gani, Advocate**  
**Khanda-Magraypora, Tehsil- B.K.Pora,**  
**District-Budgam, Jammu & Kashmir-192121**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

**TIME-09.00 AM TO 1.30 PM**

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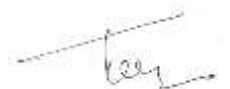
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- (f) Two passport size photos

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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 16**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

**Sh./Ms. Mohmad Afzal Najar, Advocate**  
**Wanigam Payeen, Tehsil-Pattan-193198**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

**TIME-09.00 AM TO 1.30 PM**

**VENUE- Convention Centre, Canal Road, Jammu, UT of J & K**

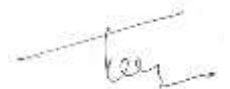
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- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 17**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Waheed Ahmad Dar, Advocate**  
**Chatterhama, Hazratbal, Srinagar-190006**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

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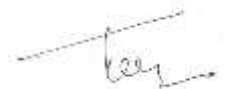
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- (f) Two passport size photos

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4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**

**BY SPEED POST**  
**Sr.No. 18**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

4<sup>th</sup> Floor, Middle Wing,  
Janpath Bhawan, Janpath,  
New Delhi-110001  
Dated: the 23<sup>rd</sup> August, 2021

To

Sh./Ms. **Javed Ahmad, Advocate**  
**Batapora, Khanda, Teksil-B..K.Pora, Distrriect-**  
**Budgam-192121**

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

**DATE OF INTERVIEW-05.09.2021**

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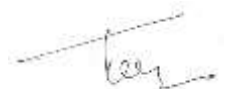
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Yours faithfully,



**(T.K.Malik)**  
**DLA & COMPETENT AUTHORITY**